

**GOVERNMENT OF INDIA  
LABOUR  
LOK SABHA**

UNSTARRED QUESTION NO:2229  
ANSWERED ON:29.07.2002  
RE-EMPLOYMENT  
UMMAREDDY VENKATESWARLU

**Will the Minister of LABOUR be pleased to state:**

- (a) whether there is any proposal for reemployment of such people who have been rendered jobless due to international laws and treaties;
- (b) if so, the details thereof; and
- (c) the time by which funds are likely to be released to various Ministries to extend financial assistance for such displaced workers?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI ASHOK PRADHAN)

a) to c) Due to Globalization and Economic liberalization some employment opportunities in the older type of enterprises might have been reduced due to declining efficiency, but at the same time new employment opportunities are created in a number of new areas such as Information Technology, Tourism, Financial Services, etc.

During the period from 1992-93 to 1998-99, funds amounting to Rs.2627.83 crore were transferred to National Renewal Fund (NRF) Public Account and expenditure of Rs.2616.41 crore was incurred under NRF during the above period. Assistance from the NRF has been provided for implementation of voluntary retirement scheme in Central Public Sector Undertakings and counselling/re-training/redeployment scheme for workers rationalized from the organised sector. The NRF has since been abolished vide Notification dated 12.7.2000. However, budgetary support for the schemes implemented under NRF is continuing. Budgetary support for implementation of Voluntary Retirement Scheme in CPSUs is now being made available directly to the administrative Ministries concerned and the scheme of retraining/rehabilitation of employees availing VRS is being implemented by the Department of Public Enterprises w.e.f. 1.4.2001.